

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT-1

Central Excise Appeal No.1610 of 2012

(Arising out of Order-in-Appeal No. 128/2012 dated 06.03.2012
passed by the Commissioner of Central Excise (Appeals), Mangalore.)

M/s. Ultra-Tech Cement Ltd.

....Appellant

Unit M/s. Rajshree Cement Works,
Malkhed,
Dist. Gulbarga.

VERSUS

The Commissioner of Central Excise

....Respondent

71, Club Road,
Belgaum – 590 001.

APPEARANCE:

Shri Md. Ibrahim, Advocate for the Assessee

Shri H. Jayathirtha, Superintendent (AR) for the Revenue

**CORAM: HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 04.10.2024
DATE OF DECISION: 04.10.2024

This appeal is disposed of. For Order, see order of date in
Central Excise Appeal No.1607 of 2012.

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**